

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 714/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SH. RAVIKUMAR DURAISAMY
Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017


NAME OF THE PARTIES: Bright Steel Processors
V/s
Ganayaka Steel Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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C.J. Dawson

Adv for Petitioner


C.J. Dawson
Adv for the Petitioner

COMMON ORDER

TCP 712/I&BC/NCLT/MB/MAH/2017

TCP 714/I&BC/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Creditor is present. Seeking time to comply the provisions of the IB Code.
2. Since the Petition is transferred from the Hon'ble High Court, time is granted to make compliance on or before 03.08.2017.
3. Thereafter the matter is listed for hearing on **07.09.2017**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)